

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
STARRED QUESTION NO. 289
ANSWERED ON 21/03/2023

SKILL TRAINING UNDER DDU-GKY

*289. SHRI KRUPAL BALAJI TUMANE:
SHRIMATI BHAVANA PUNDALIKRAO GAWALI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Deen Dayal Upadhyaya GrameenKaushalya Yojana (DDU-GKY) has been successfully implemented in the country particularly in Maharashtra and if so, the details thereof;
- (b) the amount of funds allocated by the Government under the said yojana during each of the last three years and the current year, district-wise particularly in Ramtek-Nagpur region;
- (c) whether the Government proposes to provide remunerative employment to the rural population particularly to the people belonging to Scheduled Caste (SC)/Scheduled Tribe (ST) category through skill training programmes organized under the said yojana and if so, the details thereof;
- (d) the details of the Parliamentary Constituencies and districts identified for the same; and
- (e) the number of people belonging to SC/ST category who were given skill training thereunder particularly in Washim Yavatmal Parliamentary Constituency of Maharashtra?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI GIRIRAJ SINGH)

(a) to (e): A Statement is laid on the Table of the House.

Statement referred to in Reply to parts (a) to (e) of the Lok Sabha Starred Question No.289 for answer on 21.3.2023

(a) Sir, Deen Dayal Upadhyay-Grameen Kaushal Yojana (DDU-GKY) is an ongoing scheme being implemented in the country including the State of Maharashtra. The yojana is achieving its objective of making rural poor youth employable by imparting skill training and a good number of the youth skilled under this program are getting employed in jobs having regular monthly wages equal to or above the minimum wages notified by the concerned State. Rural Youth in the age group of 15-35 years are covered under this scheme.

DDU-GKY follows a 3-tier implementation architecture for implementation. The Ministry of Rural Development is responsible for policy, funding of central share and technical support, while State Rural Livelihood Missions (SRLMs) / State Skills Missions (SSMs) are responsible for funding of State share, implementation and monitoring controls. Project Implementing Agencies (PIAs), which are mostly private training partners, are responsible for mobilization, training and placements. State-wise details of the achievement including that of Maharashtra under the yojana are given at **Annexure-I**.

(b) Under this scheme, funds are released by Ministry of Rural Development to the States/UTs on the basis of their approved action plan targets and the States/UTs release funds to the Project Implementing Agencies. No district-wise fund allocation or release is made by the Ministry under the said yojana. The details of the funds released to States/UTs under the scheme during each of the last three years and current year are given in **Annexure-II**.

(c) to (e) The DDU-GKY guidelines provide for minimum 70% placement out of trained rural poor youth at wages equal to or above the minimum wage. DDU-GKY is being implemented in 30 States / UTs of the country including State of Maharashtra. As per the guidelines there is a reservation of 29% for SC and 21% ST candidates for training under the scheme. Parliamentary Constituency wise data of the candidates trained under the scheme is not maintained by the Ministry. However, State-wise number of the candidates trained and placed under SC/ST category including the State of Maharashtra under DDU-GKY during the last three years and current year are given as **Annexure-III & Annexure-IV**.

Annexure-I

Annexure referred to in reply to part (a) of Lok Sabha Starred Question no. *289 for 21.03.2023.

State-wise details of candidates trained and placed since inception including the State of Maharashtra under DDU-GKY (as on 28.02.2023):

Sl. No.	State	Cumulative Total	
		Trained	Placed
1	Andhra Pradesh	99054	77342
2	Arunachal Pradesh	954	300
3	Assam	66748	37041
4	Bihar	70770	35716
5	Chhattisgarh	53057	25180
6	Gujarat	22768	13445
7	Haryana	37637	29112
8	Himachal Pradesh	9265	3391
9	Jammu and Kashmir	66827	41448
10	Jharkhand	58073	26544
11	Karnataka	49745	31085
12	Kerala	66717	37622
13	Madhya Pradesh	71226	34781
14	Maharashtra	49134	34178
15	Manipur	5394	1494
16	Meghalaya	4920	2244
17	Mizoram	1046	704
18	Nagaland	4892	2509
19	Odisha	208416	166347
20	Punjab	26714	16121
21	Rajasthan	66581	33069
22	Sikkim	1668	566
23	Tamil Nadu	56010	55211
24	Telangana	59242	46670
25	Tripura	9251	5092
26	Uttar Pradesh	174418	41883
27	Uttarakhand	13816	5533
28	West Bengal	33668	19258
29	Puducherry	701	246
30	A. N Islands	88	30
	Total	1388800	824162

Source: DDU-GKY MIS (kaushalpragati.nic.in and kaushalbharat.gov.in)

Annexure referred to in reply to part (b) of Lok Sabha Starred Question no. *289 for 21.03.2023.

State-wise details of funds (Central share) released under DDUGKY (as on 28.02.2023):

(Rs. In Lakhs)

S.N.	States	2019-20	2020-21	2021-22	2022-23 (till Feb. 2023)
1	A&N Islands	3.00	798.00	0.00	0.00
2	Andhra Pradesh	7910.93	0.00	0.00	0.00
3	Arunachal Pradesh	0.00	1333.50	0.00	0.00
4	Assam	10433.00	1328.40	313.78	0.00
5	Bihar	0.00	0.00	0.00	0.00
6	Chhattisgarh	13913.07	60.00	91.47	0.00
7	Goa	0.00	0.00	0.00	0.00
8	Gujarat	8205.60	0.00	0.00	0.00
9	Haryana	308.46	1318.00	0.00	0.00
10	Himachal Pradesh	2583.90	69.30	74.23	2623.12
11	Jammu & Kashmir	23376.59	0.00	117.47	58.82
12	Jharkhand	0.00	4171.27	0.00	1643.75
13	Karnataka	0.00	0.00	96.72	0.00
14	Kerala	0.00	16381.56	0.00	0.00
15	Madhya Pradesh	11558.00	319.33	0.00	62.97
16	Maharashtra	21925.00	0.00	0.00	0.00
17	Manipur	4468.79	0.00	0.00	0.00
18	Meghalaya	2161.35	143.90	70.30	42.56
19	Mizoram	237.00	552.50	0.00	0.00
20	Nagaland	285.35	3727.80	0.00	0.00
21	Odisha	16616.31	4135.00	0.00	131.82
22	Pudducherry	922.20	14.00	47.49	0.00
23	Punjab	8073.50	0.00	0.00	37.89
24	Rajasthan	0.00	9714.81	0.00	0.00
25	Sikkim	1566.90	43.35	0.00	0.00
26	Tamilnadu	7698.00	5079.00	0.00	50.86
27	Telangana	21597.00	108.00	0.00	0.00
28	Tripura	0.00	772.94	58.49	0.00
29	Uttar Pradesh	765.00	48834.50	0.00	0.00
30	Uttarakhand	8712.40	5668.14	0.00	0.00
31	West Bengal	11248.39	125.95	0.00	0.00
	Total	184569.73	104699.24	869.95	4651.79

(Source: Rural Skills Division, MoRD)

Annexure-III

Annexure referred to in reply to part (c) to (e) of Lok Sabha Starred Question no. *289 for 21.03.2023.

State-wise details of SC candidates trained and placed under DDU-GKY (as on 28.02.2023):

Sl. No.	State/UT	2019-20		2020-21		2021-22		2022-23(till Feb'23)	
		Trained	Placed	Trained	Placed	Trained	Placed	Trained	Placed
1	Andhra Pradesh	5340	3555	1264	666	494	751	4653	980
2	Arunachal Pradesh	0	0	0	0	2	0	2	0
3	Assam	838	937	121	212	145	44	497	142
4	Bihar	4121	1597	862	890	2528	733	3541	1648
5	Chhattisgarh	1761	718	127	522	1286	610	1720	1046
6	Gujarat	479	514	21	189	206	151	336	68
7	Haryana	1468	3698	10	814	1007	354	3123	1039
8	Himachal Pradesh	676	338	0	36	144	10	1891	787
9	Jammu and Kashmir	813	41	188	176	129	43	382	96
10	Jharkhand	1914	1345	169	354	1009	301	2037	1052
11	Karnataka	1965	2731	288	600	625	220	964	533
12	Kerala	3164	2102	845	647	781	304	1974	773
13	Madhya Pradesh	2802	2233	296	315	2134	1146	4214	2493
14	Maharashtra	4775	4117	285	1230	79	455	1436	353
15	Manipur	124	27	23	31	41	5	107	32
16	Meghalaya	3	0	0	0	5	0	10	7
17	Mizoram	0	0	0	0	0	0	0	0
18	Nagaland	0	0	0	0	3	0	9	1
19	Odisha	11166	7838	2070	2064	2862	1174	3695	1995
20	Punjab	1352	782	1840	1071	4732	2785	4223	4180
21	Rajasthan	4565	1470	296	566	1107	993	1438	881
22	Sikkim	14	1	0	1	4	0	52	7
23	Tamil Nadu	4557	1529	111	657	4529	1486	7986	3647
24	Telangana	3716	2654	960	515	1397	983	627	107
25	Tripura	167	46	0	80	130	21	158	79
26	Uttar Pradesh	10594	3281	730	1713	7991	1807	13256	4316
27	Uttarakhand	813	358	177	219	2079	578	3930	1805
28	West Bengal	3927	1483	154	1152	368	1113	2368	765
29	Puducherry*					100	25	235	95
30	A and N Islands*							0	0
Total		71114	43395	10837	14720	35917	16092	64864	28927

Source: DDU-GKY MIS (kaushalpragati.nic.in and kaushalbharat.gov.in)

* The program commenced in Puducherry and A&N Islands in 2020-21.

Annexure-IV

Annexure referred to in reply to part (c) to (e) of Lok Sabha Starred Question no. *289 for 21.03.2023.

State-wise details of ST candidates trained and placed under DDU-GKY (as on 28.02.2023):

Sl. No.	State/UT	2019-20		2020-21		2021-22		2022-23(till Feb'23)	
		ST Trained	ST Placed	ST Trained	ST Placed	ST Trained	ST Placed	ST Trained	ST Placed
1	Andhra Pradesh	1596	1305	454	222	142	173	1512	405
2	Arunachal Pradesh	84	0	28	33	347	72	607	196
3	Assam	2253	2253	259	640	552	87	1487	440
4	Bihar	832	263	108	153	461	98	721	310
5	Chhattisgarh	3740	1456	573	1349	2816	1245	3813	2218
6	Gujarat	1098	710	142	439	346	260	875	247
7	Haryana	0	7	0	4	1	1	7	0
8	Himachal Pradesh	62	39	0	5	5	0	309	90
9	Jammu and Kashmir	577	92	182	125	52	49	103	38
10	Jharkhand	4956	3298	510	863	2092	667	3978	2134
11	Karnataka	735	853	105	197	257	83	409	224
12	Kerala	709	379	232	159	291	63	503	213
13	Madhya Pradesh	3408	1962	274	320	2792	1338	4797	2920
14	Maharashtra	4015	3250	222	811	156	420	955	181
15	Manipur	617	209	138	103	304	38	541	152
16	Meghalaya	1260	588	71	140	449	188	1756	809
17	Mizoram	551	358	37	88	164	95	193	163
18	Nagaland	1219	403	221	278	1100	623	2122	1207
19	Odisha	14531	10113	2718	3020	4963	2297	5614	3829
20	Punjab	2	0	18	1	12	9	11	8
21	Rajasthan	2887	893	224	432	555	512	1243	681
22	Sikkim	105	7	0	11	44	10	149	29
23	Tamil Nadu	284	76	12	47	211	94	378	141
24	Telangana	1308	1213	424	176	482	342	258	29
25	Tripura	536	249	19	238	464	72	830	301
26	Uttar Pradesh	178	42	41	31	302	68	464	181
27	Uttarakhand	216	45	69	61	580	118	793	370
28	West Bengal	987	523	94	190	106	392	1471	491
29	Puducherry*					3	0	4	2
30	A and N Islands*					0	0	7	1
Total		48746	30586	7175	10136	20049	9414	35910	18010

Source: DDU-GKY MIS (kaushalpragati.nic.in and kaushalbharat.gov.in)

* The program commenced in Puducherry and A&N Islands in 2020-21.